

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 2

CP (IB) No. 131/Chd/Pb/2024

IN THE MATTER OF
Hakam Chand Josan

...

Personal Guarantor

Under Section: 94, IBC 2016

Order delivered on 28.05.2024

CORAM:

SHRI. SATYA RANJAN PRASAD,
HON'BLE MEMBER (T)

SHRI. P.S.N. PRASAD,
HON'BLE MEMBER (J)

PRESENT:

For the Personal Guarantor : Ms. Swati Vashisth, PCA and Mr. Vaibhav Sahni,
Advocate

ORDER

Heard the submissions made by the counsel for the Personal Guarantor.

Let the credentials of proposed IRP-Mr. Deepankur Sharma be verified by the Registry. Post this matter after two weeks.

Let the matter be posted to 03.07.2024.

Sd/-

Sd/-

(SATYA RANJAN PRASAD)
HON'BLE MEMBER (T)

(DR. P.S.N. PRASAD)
HON'BLE MEMBER (J)